

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 632/GT/2020**

Subject : Petition for truing up of tariff for the period 2014-19 in respect of TLDP-III Power Station.

Petitioner : NHPC

Respondent : WBSEDCL

Date of Hearing : **20.9.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dvivedi, Advocate, NHPC

**Record of Proceedings**

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

2. The Petitioner is directed to submit the following additional information, after serving copy to the Respondents, on or before **17.10.2022**:

(i) *Reconciliation statement showing the details of liabilities as per balance sheet for the period 2014-19, duly certified by the auditor.*

(ii) *The Commission vide its order dated 9.1.2020 in Petition No.320/GT/2018 had allowed certain additional capital expenditure with a direction to furnish the documentary evidence in support of the said claim at the time of truing up of tariff. The Petitioner shall comply with the said directions and submit the requisite information.*

3. The Respondents are permitted to file their replies, by **31.10.2022**, after serving copy to the Petitioner, who may file its rejoinder, if any, by **10.11.2022**. The parties shall ensure the completion of pleadings within the due dates mentioned and no extension of time shall be granted for any reason.

4. The Petition shall be listed for hearing on **6.12.2022**.

**By order of the Commission**

**Sd/-**

(B. Sreekumar)  
Joint Chief (Law)

